

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 237
(IB)-626(ND)2020

IN THE MATTER OF:

M/s. All That Jazz Event & Entertainment Private Limited. ... Applicant/Petitioner

Versus

BW Business World Media Private Limited. ... Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 26.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv Raghav Sethi, Counsel for the Corporate Debtor

ORDER

Renotify this case on 26.03.2021.



T.S. Singh
(Court Officer)